

Amount allotted to Bihar under Bharat Nirman

†3792. SHRI RAJNITI PRASAD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the amount allotted to Bihar under Bharat Nirman Yojana and for which items the same have been allocated; and

(b) whether Government would allot more funds under this scheme, in order to remove backwardness from Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL): (a) and (b) Bharat Nirman is a time bound Business Plan to build the rural infrastructure through the existing programmes during the 4-year period i.e. 2005-06 to 2008-09. The details of the components of Bharat Nirman and the amount released to Bihar under these components during the first two years i.e. 2005-06 and 2006-07 are as follows:—

| | |
|----------------------------|-------------------|
| 1. Irrigation: | Rs. 19.48 crore |
| 2. Rural electrification: | Rs. 852.09 crore |
| 3. Rural Housing: | Rs. 1402.06 crore |
| 4. Drinking Water Supply: | Rs. 283.31 crore |
| 5. Rural Roads: | Rs. 804.70 crore |
| 6. Telephone Connectivity: | Nil |

The funds for Telephone Connectivity are provided from Universal Service Obligation Fund which is outside the Budget. Further releases of funds to Bihar under Bharat Nirman are to be released in accordance with the targets for the remaining three years.

PMGSY in Uttarakhand

†3793. SHRI HARISH RAWAT: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the district-wise details of sanctioned roads to be constructed in Uttarakhand, under Pradhan Mantri Gram Sadak Yojana;

(b) whether some motorable roads among these are not being

†Original notice of the question was received in Hindi.